

the action taken or proposed to be taken against such persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (d). The information is being collected and will be placed on the Table of the house in due course.

Purchases made by Central Government Employees Consumer Co-operative Society.

4982. SHRI DALPAT SINGH PARASTE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether it has come to the notice of the Government that the cleaning material liquid soap, phenyl and cleansing powder sold by the Central Government Employees Consumer Co-operative Society Limited, New Delhi through its various branches and 'P' Block store are not purchased by the Society from standard companies and are purchased from their favourite persons and thus sub-standard goods are supplied at high rates;

(b) the reasons for which the Society does not purchase goods from standard companies; and

(c) whether Government would issue instructions in this regard and if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

Officers of Central Government Employees Consumer Co-operative Society.

4983. SHRI PRADYUMNA BAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a C. B. I. enquiry was recently conducted against some offi-

cers of the Central Government Employees Consumer Co-operative Society Ltd., New Delhi;

(b) if so, the names of the officers and the charges against each of them; and

(c) the outcome of the enquiry and the action taken against the officers concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) and (c). Do not arise.

Manufacture of Bearings by T.Vs. Group

4984. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether many small and medium scale industries are already engaged in the manufacture of Bearings;

(b) whether applications for manufacture of Bearings by Joint Sector Undertakings and others are pending with Government; and

(c) if so, for what compelling reasons the application of T.Vs. Group is being favoured?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) to (c). There are four units in the organised sector manufacturing Bimctal Bearings. On a recent review of the industry, as well as applications rejected in the past, one of the cases was considered for recommendation to LC-MRTP Committee. Whether the concerned applicant of the recommended case belongs to large house or not has not been decided. Decision on the application has yet to be taken.